

NATIONAL COMPANY LAW TRIBUNAL

SPECIAL BENCH

13(ND)2010

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.12.2019.**

**NAME OF THE COMPANY: Sh. Kapoorchand A. Sanghvi & Ors. V/s. M/s. TI
Steels Pvt. Ltd. & Ors.**

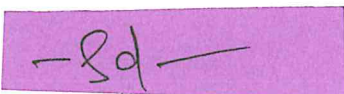
UNDER SECTION 397/398 OF THE COMPANIES ACT, 2013

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

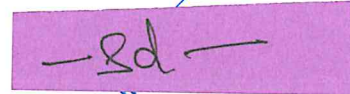
Present: Advocate for the Petitioner
Mr. Gurcharan Singh, Advocate for the Respondent

ORDER

Matter be placed before the Regular Bench on 30th March, 2020.



**(L.N. Gupta)
Member (T)**



**(Abni Ranjan Kumar Sinha)
Member (J)**